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**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P(IB) No.713/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th February 2018, 10.30 A.M

Name of the Company		Pradyot Das-Duncans Industries Ltd.	
Under Section		9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. NUPUR CHOUDHURI
Practising COMPANY SECRETARY

PETITIONER

Nupur
Chaudhuri
7.2.2018

1. Rishav Banerjee Adm
2. Sayantani Das Adm

Corporate Debtor

Das
7/2/18.

ORDER

Ld. Pr. CS for the operational creditor and the Ld. Advocates for the corporate debtor is present.

Ld. Pr. CS for the operational creditor sought leave of the Court to submit rejoinder to the reply affidavit filed by the corporate debtor and served on her today. Prayer is allowed. 3 days' time is allowed to submit rejoinder, if any.

List it on 13//02/2018.

Sd

(Jinan K.R.)
Member (J)